## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:932 ANSWERED ON:28.11.2014 . NEW INDUSTRIAL POLICY

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## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the salient features of the New Industrial Policy of the Government;
- (b) whether any mid-term assessment of the policy has been made by the Government, if so, the details and the outcome thereof;
- (c) whether requests/proposals have been received from various States/ UTs, particularly Rajasthan and Jharkhand for setting up of new industries in the country and if so, the details thereof along with the action taken by the Government thereon;
- (d) financial assistance/special industrial package/special tax benefits provided for establishment/development of industries in the country, particularly in industrially backward States; and
- (e) the further measures being taken by the Government for industrial development including heavy industries in the country?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a): The Government had announced a Statement of Industrial Policy on 24th July, 1991, which substantially reduced the requirement of various types of industrial approvals. Subsequently, National Manufacturing Policy was announced on 4th November, 2011 with the objective of enhancing share of manufacturing in GDP.
- (b): No, Madam.
- (c): As per data available with Department of Industrial Policy and Promotion, the State-wise break-up of Investment intentions in terms of Industrial Entrepreneur Memorandum (IEMs) filed, Letters of Intent (LOIs)/Direct Industrial Licenses (DILs) issued during the last three years and current year (upto October 2014) are Annexed.

Under Modified Industrial Infrastructure Upgradation Scheme (MIUS) of the Department of Industrial Policy & Promotion, 38 project proposals were received from various States for development of industrial clusters. Of these, 21 project proposals have been accorded 'in principle' approval. No project proposal was received from Rajasthan and two proposals were received from Jharkhand and both were accorded 'in principle' approval.

- (d) The Government is administering Special Packages for industrial development of the special category States of North-East Region, Himachal Pradesh, Jammu & Kashmir and Uttarakhand. In addition, Government also provides Freight Subsidy to the eight States of North-East Region, State of Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Darjeeling, district of West Bengal and Union Territories of Andaman & Nicobar and Lakshadweep. Details of the special packages are given below:-
- (a) North-East Industrial Investment Promotion Policy (NEIIPP), 2007: Capital Investment Subsidy, Interest Subsidy, Insurance Subsidy, Excise Duty Exemption and Income-Tax Exemption.
- (b) Special Package for Himachal Pradesh and Uttarakhand: Capital Investment Subsidy
- (c) Special Package for Jammu & Kashmir: Capital Investment Subsidy, Insurance Subsidy and Interest subsidy.
- (e): The Government has recently launched the 'Make in India' campaign to promote manufacturing in India. Industrial development is being promoted in the country through de-licensing, promoting ease of doing business, liberalization of Foreign Direct Investment (FDI) Policy, promoting skill development and innovation and creation of infrastructure for industrial development through the Industrial Corridors, Modified Industrial Infrastructure Upgradation Scheme (MIUS) and the National Industrial Manufacturing Zones (NIMZ).

For enhancement of competitiveness of the Indian Capital Goods Sector, Department of Heavy Industry has brought out a Scheme at an outlay of Rs.930.96 crore, which includes setting up of Centers of Excellence, Common Engineering Facility Center, Industrial Infrastructure Facility Test and Certification Centre and a fund for technology acquisition.